

**BFFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 385 OF 2025**

IN THE MATTER OF:

SIDDHARTH RAI

...APPLICANT

Versus

**UTTAR PRADESH POLLUTION CONTROL BOARD
& ORS.**

...RESPONDENTS

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THROUGH

DATE: 05.09.2025

PLACE: NEW DELHI



**STHAVI ASTHANA
ADVOCATE FOR UPPCB,
C-9, SECTOR 50, NOIDA,
UTTAR PRADESH-201303
(M): 9711116034**

(E): STHAVIASTHANA@GMAIL.COM

Sr.No. 12,197
04.08.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 385 OF 2025

IN THE MATTER OF:

SIDDHARTH RAI

...APPLICANT

VERSUS

UTTAR PRADESH POLLUTION CONTROL BOARD
& ORS.

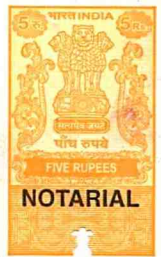
...RESPONDENT(S)

RESPONSE AFFIDAVIT ON BEHALF OF THE UTTAR
PRADESH POLLUTION CONTROL BOARD IN
COMPLIANCE TO THE ORDER DATED 04.08.2025 PASSED
BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

I Rohit Singh....., aged about 53..... Year, S/o Shri
.. N.C. Saclan.., presently posted as Regional Officer, Uttar Pradesh
Pollution Control Board (hereinafter "UPPCB), Varanasi, do hereby
solemnly affirm and state on oath as under:

1. That the deponent is working on the above mentioned post and
is the authorized officer in the captioned matter and well
conversant with the facts and circumstances of the case and as
such is well conversant to swear this affidavit.

2. That by mean of this present application the applicant has
raised the grievance against the construction of sewage
drainage system in Village-Hari Harpur, Block-Manihari, Zila
Panchayat-Gazipur, Uttar Pradesh. The applicant alleges that
through this drainage system untreated sewage of the village
will be discharged in a local clean pond situated at Arajji No.
409 in village Hari-Harpur.



महाराष्ट्र
A 12197
पंजियन / Registration
क्र०सं/Sr.No. 12197
दि०/Dt. 04.08.25
स्थान/Place. Ms. ee
एड०/Adv.....
By. Uday K. Saclan
एड०Adv. दि०क०वा०
C.C.V.U.P.



3. That this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter Hon'ble Tribunal) vide its order dated 04.08.2025 has passed the following directions:

"...3. Issue notice to the respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

4. ****

5. *Ms. Sthavi Asthana, Advocate accepts notice on behalf of the Respondent No. 7 and seeks four weeks' time to file the reply.*

6. *In the meanwhile, the Respondent No. 7 will ensure that no untreated sewage is discharge in the pond in question..."*

4. That in compliance to the order dated 04.08.2025 passed by this Hon'ble Tribunal, inspection of the site in question was carried out by the officials of UPPCB on 23.08.2025.

The inspection report dated 23.08.2025 along with photographs is being attached herewith and marked as **Annexure-R/1**.

5. That during the course of inspection, Mr. Dharmendra Singh (Head of Village) was present as the representative and informed that the untreated domestic discharge generated from 50-60 houses of Village-Hariharpur, Block-Manihari, Tehsil-Saeedpur, District-Ghazipur is being disposed of in a raw collection pit (small pond, size approx. 20 ft x 30 ft x 10 ft) on the land of village society located in Arazi No. 188 in front of the house of Shri Ramvilash Kushwaha, and the overflow of the raw collection pit (small pond) is proposed to disposed



through a cemented drain in another kachchi pond (size approx. 105 meter x 90 meter x 08 ft) located on the land of village society at Arazi No. 409 in the east at a distance of approximately 470 meters.

6. That a cemented drain is being constructed by the Zila Panchayat, Ghazipur for the disposal of the overflow of domestic sewage in the Gram Panchayat Pond located at Arazi No. 188 of Village-Hariharpur, Block-Manihari, Tehsil-Saidpur, District-Ghazipur into another pond located at Arazi No. 409 at a distance of about 470 meters in the east direction. Drain construction work about 270 meters has been completed and the rest of the drain is still unpaved. During inspection, construction work of cemented drain has been found stopped.
7. That during inspection, UPPCB were also collected the sample of domestic effluent overflowing into the drain and analyzed in the laboratory of Regional Office, UPPCB, Varanasi. As per the analysis report, sample collect from Arazi no. 188 pond having found value of pH-7.18, DO-0.6 mg/liter, BOD is 56 mg/liter, COD-230 mg/liter, TSS-126 mg/liter and TC-1700000 MPN/100 & FC-1100000 ml and sample collect in Arazi no. 409 pond found having value of pH-7.95, DO-8.2 mg/liter, BOD-2.3 mg/liter, COD-9.6 mg/liter, TSS-6.2 mg/liter and TC- 1400 MPN/100 ml and FC-630 MPN/100 ml. A true copy of the Analysis report is being attached herewith and marked as **Annexure-R/2**.

8. That further the UPPCB has sent letter to Apar Mukhya Adhikari, Zila Panchayat, Ghazipur vide its letter no. 601/NGT No. 385/2025/25-26, dated 29-08-2025 for



↑

compliance of order dated 04.08.2025 passed by this Hon'ble Tribunal in present matter.

A true copy of the letter dated 29.08.2025 is being attached herewith and marked as **Annexure-R/3**.

9. That the Regional Office of UPPCB, Varanasi has issued a letter dated 30.08.2025 to the Apar Mukhya Adhikari, Zila Panchayat, Ghazipur containing directions to ensure that untreated sewage is not discharged into the pond at Arazi No. 409.

A true copy of the letter dated 30.08.2025 is being attached herewith and marked as **Annexure-R/4**.

10. That in pursuance to the direction passed by this Hon'ble Tribunal a reply on behalf of the Uttar Pradesh Pollution Control Board is being submitted before this Hon'ble Tribunal for kind perusal and consideration.

DEPONENT

VERIFICATION



Verified at VARANASI... on this 04 day of September, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

DEPONENT

Uday Kanchha

पंजियन / Registration
क्र०सं/Sr. No. 13373/17
दि०/Dt. 04.09.25
स्थान/Place Varanasi
एड०/Adv. U.K.

By Uday Kanchha
एड०/Adv. दि०क०वा०
C.C.V. U.P.

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजिनल एप्लीकेशन नं0 385/2025 सिद्धार्थ राय बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.08.2025 के अनुपालन में श्री सिद्धार्थ राय द्वारा की गयी शिकायत के सम्बन्ध में शिकायती स्थल की निरीक्षण आख्या।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजिनल एप्लीकेशन नं0 385/2025 सिद्धार्थ राय बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.08.2025 के अनुपालन में श्री सिद्धार्थ राय, निवासी ग्राम-खुरती, हाला-हरिहरपुर गाँव, ब्लाक-मनिहारी, तहसील-सैदपुर, जनपद-गाजीपुर उ0प्र0 के क्रम संख्या-01 पर अंकित ग्राम-हरिहरपुर, ब्लाक-मनिहारी, तहसील-सैदपुर, जनपद-गाजीपुर के आराजी संख्या-409 में स्थित तालाब में संदर्भित ग्राम सभा से निस्तारित होने वाले घरेलू बहिस्त्राव को पक्की नाली के माध्यम से निस्तारित किये जाने के सम्बन्ध में है का स्थलीय निरीक्षण इस कार्यालय द्वारा दिनांक 23.08.2025 को किया गया। निरीक्षण के समय ग्राम सभा प्रतिनिधि के रूप में श्री धर्मेन्द्र सिंह यादव (ग्राम प्रधान के पति) उपस्थित थे। स्थलीय निरीक्षण के समय पाये गये तथ्यों एवं उपस्थित प्रतिनिधि द्वारा उपलब्ध करायी गयी सूचना के अनुसार विस्तृत निरीक्षण आख्या निम्नवत् है -

1. मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजिनल एप्लीकेशन नं0 385/2025 सिद्धार्थ राय बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.08.2025 के अनुपालन में श्री सिद्धार्थ राय, निवासी ग्राम-खुरती, हाला-हरिहरपुर गाँव, ब्लाक-मनिहारी, तहसील-सैदपुर, जनपद-गाजीपुर उ0प्र0 के क्र0सं0-1 पर अंकित पत्र याचिका दिनांक 28.07.2025 के क्रम में मा0 एन0जी0टी0 द्वारा पारित किये गये आदेश के बिन्दु संख्या-1 के मुख्य कार्यकारी अंश निम्नवत् है :-

"In this Original Application (OA), the grievance of the applicant is against the construction of sewage drainage system in village HariHarpur, Block Manihari, Zila Panchayat Gazipur, Uttar Pradesh. The Applicant alleges that through this drainage system untreated sewage of the village will be discharged in a local clean pond situated at Araji No. 409 in village Hari-Harpur. The applicant submits that the discharge of untreated sewage into the pond will create health hazard and will have the serious environmental consequences."

2. निरीक्षण के समय उपस्थित प्रतिनिधियों द्वारा अवगत कराया गया कि ग्राम-हरिहरपुर, ब्लाक-मनिहारी, तहसील-सैदपुर, जनपद-गाजीपुर के 50-60 घरों से निस्तारित होने वाले अशोधित घरेलू बहिस्त्राव श्री रामविलास कुशवाहा के घर के सामने आराजी नं0-188 में स्थित ग्राम समाज की भूमि पर कच्चा कलेक्शन पिट (छोटी पोखरी, साईज लगभग 20 फीट x 30 फीट x 10 फीट) में निस्तारित होता है तथा कच्चा कलेक्शन पिट (छोटी पोखरी) का ओवरफ्लो लगभग 470 मीटर की दूरी पर पूर्व दिशा में स्थित आराजी नं0-409 पर ग्राम समाज की भूमि पर स्थित अन्य कच्ची पोखरी (साईज लगभग 105 मीटर x 90 मीटर x 08 फीट) में पक्की नाली के माध्यम से निस्तारित किया जाना है।
3. निरीक्षण के दौरान ग्राम-हरिहरपुर, ब्लाक-मनिहारी, तहसील-सैदपुर, जनपद-गाजीपुर के आराजी नं0-188 में स्थित ग्राम समाज की पोखरी के ओवरफ्लो को पूर्व दिशा में लगभग 470 मीटर की दूरी पर आराजी नं0-409 पर स्थित अन्य पोखरी में निस्तारित किये जाने हेतु पक्की नाली का निर्माण जिला पंचायत द्वारा किया जा रहा है। पक्की नाली का निर्माण कार्य लगभग 270 मीटर पूर्ण कर लिया गया है तथा शेष नाली अभी कच्ची है। निरीक्षण के समय उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि लगभग एक माह से पक्की नाली निर्माण का कार्य बंद है।
4. निरीक्षण के समय ग्राम सभा-हरिहरपुर, ब्लाक-मनिहारी, तहसील-सैदपुर, जनपद-गाजीपुर के आराजी नं0-188 में स्थित पोखरी से नाली में ओवरफ्लो हो रहे घरेलू उत्प्रावह का नमूना तथा आराजी नं0-409 पर स्थित पोखरे के नमूने को एकत्रित कर क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी की प्रयोगशाला में विश्लेषित कराया गया। प्राप्त विश्लेषण आख्यानुसार आराजी नं0-188 में स्थित पोखरी से नाली में ओवरफ्लो हो रहे घरेलू उत्प्रावह के नमूने में पी0एच0 की मात्रा-7.18, डी0ओ0 की मात्रा-0.6 मि.ग्रा./लीटर, बी0ओ0डी0 की मात्रा-56 मि.ग्रा./लीटर, सी0ओ0डी0 की मात्रा-230 मि.ग्रा./लीटर, टोटल सस्पेन्डेड सॉलिड की मात्रा-126 मि.ग्रा./लीटर, टोटल कॉलीफार्म की मात्रा-1700000 एम.पी.एन./100 एम.एल. एवं फीकल कॉलीफार्म की मात्रा-





1100000 एम.पी.एन./100 एम.एल. पायी गयी तथा आराजी नं0-409 में स्थित पोखरी से लिए गये नमूने में पी0एच0 की मात्रा-7.95, डी0ओ0 की मात्रा-8.2 मि.ग्रा./लीटर, बी0ओ0डी0 की मात्रा-2.3 मि.ग्रा./लीटर, सी0ओ0डी0 की मात्रा-9.6 मि.ग्रा./लीटर, सस्पेन्डेड सॉलिड की मात्रा-6.2 मि.ग्रा./लीटर, टोटल कॉलीफार्म की मात्रा-1400 एम.पी.एन./100 एम.एल. एवं फीकल कॉलीफार्म की मात्रा-630 एम.पी.एन./100 एम.एल. पायी गयी। विश्लेषण आख्या संलग्न है।

5. निरीक्षण के समय लिए गये फोटोग्राफ्स निम्नवत् हैं -



उक्त आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

31/8/25
(आर0एन0 चौधरी)
वैज्ञानिक सहायक

31/8/2025
(सुशील कुमार)
सहायक वैज्ञानिक अधिकारी



**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 33468014/Varanasi/2025

Date:27/08/2025

- 1- Name of Industry: GRAM PANCHAYAT HARIHARPUR SAIDPUR GHAZIPUR, HARIHARPUR GHAZIPUR
- 2- Address of Industry: HARIHARPUR GHAZIPUR
- 3- District: Ghazipur
- 4- Description about sampling point: DRAIN OF VILLAGE HARIHARPUR IN FRONT OF JAGGU HOUSE
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: GYAN DUTTA VERMA, JRF AMAR BIBHUTI SINGH, JLA & RAJNATH CHAUDHARY, S.A SUSHIL KUMAR, ASO
- 7- Colour and Odour: BLACKISH SEWERAGE
- 8- Quantity and Packing: 02 LITRE PLASTIC JERRICAN & 01 MPN BOTTLE
- 9- Date of Sample Collection: 23/08/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 23/08/2025
- 12- Period of Analysis: 23/08/2025-27/08/2025
- 13- ULR Number:
- 14- Sampling Plan/Ref. No.:
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.18	5.5-9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	126	100	10-20000 mg/l
3	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	56	30	1.0 -50000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	230	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Gyan Dutta Verma(JRF), Shivam
Tripathi(JRF), Kankshi Sahu(JRF)]

Authorized by
SUSHIL
KUMAR
Sushil Kumar (ASO)

Digitally signed by
SUSHIL KUMAR
Date: 2025.08.27
18:57:05 +05'30'

ROHIT
SINGH
Digitally signed
by ROHIT SINGH
Date: 2025.08.27
19:09:55 +05'30'
Regional Officer

UPPCB/RL/7.8.2	Issue No.: 01	Issue Date:27.08.2025	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:27.08.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 33468014/Varanasi/2025

Date: 27/08/2025

- 1- Name of Industry: GRAM PANCHAYAT HARIHARPUR SAIDPUR GHAZIPUR, HARIHARPUR GHAZIPUR
- 2- Address of Industry: HARIHARPUR GHAZIPUR
- 3- District: Ghazipur
- 4- Description about sampling point: DRAIN OF VILLAGE HARIHARPUR IN FRONT OF JAGGU HOUSE
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: GYAN DUTTA VERMA, JRF AMAR BIBHUTI SINGH, JLA & RAJNATH CHAUDHARY, S.A SUSHIL KUMAR, ASO
- 7- Colour and Odour: BLACKISH SEWERAGE
- 8- Quantity and Packing: 02 LITRE PLASTIC JERRICAN & 01 MPN BOTTLE
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- 11- Date of sample receipt in Lab: 23/08/2025
- 12- Period of Analysis: 23/08/2025-27/08/2025
- 13- ULR Number:
- 14- Sampling Plan/Ref. No.:
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	1700000	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1100000	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Gyan Dutta Verma(JRF), Shivam Tripathi(JRF), Kankshi Sahu(JRF)]

Authorized by
 SUSHIL KUMAR
 Digitally signed by
 SUSHIL KUMAR
 Date: 2025.08.27 18:57:23
 +05'30'
Sushil Kumar (ASO)

Regional Officer



**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-33468278/Varanasi/2025

Date:27/08/2025

- 1- **Sample Location:** GRAM PANCHAYAT POND HARIHARPUR SAIDPUR GHAZIPUR
- 2- **District:** Ghazipur
- 3- **Address:** HARIHARPUR SAIDPUR GHAZIPUR
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** GYAN DUTTA VERMA, JRF, AMAR BIBHUTI SINGH, JLA , RAJNATH CHAUDHARY, S.A , SUSHIL KUMAR, ASO
- 7- **Odour :** None
- 8- **Quantity and Packing :** 02 LITTER PLASTIC JERRICAN, 01 MPN BOTTLE& DO BOTTLE.
- 9- **Date of Sample Collection :** 23/08/2025
- 10- **Analys Indented by :** RO Varanasi
- 11- **Date of sample receipt in Lab :** 23/08/2025

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	7.95	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	6.2	5.0 -10000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	1400	<1.8 MPN/100 ml & above
Fecal Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	830	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	2.3	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	9.6	4.0 -1000 mg/l
D.O. , APHA 24th Ed. 4500-OB Iodometric Method 2023	mg/l	8.2	0.2-14.0 mg/l

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Gyan Dutta Verma(JRF), Kankshi
Sahu(JRF), Shivam Tripathi(JRF)]

Authorized by
SUSHIL
KUMAR
Sushil Kumar (ASO)
Digitally signed by SUSHIL
KUMAR
Date: 2025.08.27 18:55:38
+05'30'

**ROHIT
SINGH**
Digitally signed
by ROHIT SINGH
Date:
2025.08.27
19:07:40 +05'30'

Regional Officer

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI



Lifestyle for Environment

संदर्भ सं./Ref.No. 601/NC+OA No. 385/2025/25-26

दिनांक/Date. 29/8/2025

सेवा में,

अपर मुख्य अधिकारी,
जिला पंचायत, गाजीपुर,
जनपद-गाजीपुर।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजिनल एप्लीकेशन नं0 385/2025 सिद्धार्थ राय बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.08.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजिनल एप्लीकेशन नं0 385/2025 सिद्धार्थ राय बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.08.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त आदेश के अनुपालन में क्षेत्रीय कार्यालय द्वारा दिनांक 23.08.2025 को निरीक्षण किया गया। निरीक्षण आख्या के अनुसार ग्राम-हरिहरपुर, ब्लाक-मनिहारी, तहसील-सैदपुर, जनपद- गाजीपुर से निस्तारित होने वाले अशोधित घरेलू उत्प्रवाह को श्री रामविलाश कुशवाहा के घर के सामने आराजी नं0-188 में स्थित ग्राम समाज की भूमि पर कच्चा कलेक्शन पिट (छोटी पोखरी) के ओवरफ्लो को लगभग 470 मीटर की दूरी पर पूर्व दिशा में स्थित आराजी नं0-409 पर ग्राम समाज की भूमि पर स्थित अन्य कच्ची पोखरी में पक्की नाली के माध्यम से निस्तारित किया जाना प्रस्तावित है। निरीक्षण के दौरान कच्चे पिट (आराजी नं0-188) के ओवर फ्लो एवं आराजी नं0-409 में स्थित कच्ची पोखरी (तालाब) के नमूनों को एकत्रित कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण के दौरान कच्चे पिट के ओवर फ्लो के प्रचालक पी0ए0-7.18, डी0आ0-0.6 मिलीग्राम/लीटर, बी0ओ0डी0-56 मिलीग्राम/लीटर, सी0ओ0डी0-230 मिलीग्राम/लीटर, टी0एस0एस0-126 मिलीग्राम/लीटर, टोटल कॉलीफार्म-1700000 एमपीएन/100 एमएल एवं फिकल कॉलीफार्म-1100000 एमपीएन/100 एमएल तथा आराजी नं0 409 में स्थित पोखरी से लिए गये नमूने में पी0ए0-7.95, डी0ओ0-8.2 मिलीग्राम/लीटर, बी0ओ0डी0-2.3 मिलीग्राम/लीटर, सी0ओ0डी0-9.6 मिलीग्राम/लीटर, टी0एस0एस0-6.2 मिलीग्राम/लीटर, टोटल कॉलीफार्म-1400 एमपीएन/100 एमएल एवं फिकल कॉलीफार्म-630 एमपीएन/100 एमएल पायी गयी। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजिनल एप्लीकेशन नं0 385/2025 सिद्धार्थ राय बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.08.2025 के पैरा-6 में " In the meanwhile, the Respondent No. 7 will ensure that no untreated sewage is discharge in th pond in question. " में आदेश जारी किये गये हैं। आपसे अनुरोध है कि उपरोक्त आदेश का अक्षरशः अनुपालन सुनिश्चित रखे जाने हेतु यथाआवश्यक कार्यवाही किये जाने तथा कृत कार्यवाही से इस कार्यालय को अवगत कराने हेतु सम्बंधित को निर्देशित करने का कष्ट करें।

भद्रीय,

(रोहित सिंह)
क्षेत्रीय अधिकारी

O/C

पू0सं0 एवं दिनांक:-उपरोक्त।

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, गाजीपुर को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ0प्र0 प्रदूषण नियंत्रण बोर्ड बलखनऊ।
3. मुख्य विधि अधिकारी (प्रभारी), उ0प्र0 प्रदूषण नियंत्रण बोर्ड बलखनऊ।

क्षेत्रीय अधिकारी

O/C
B.S.

ASO



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI



Lifestyle for Environment

संदर्भ सं./Ref.No. 605/MLTBA No. 385/2025/25-26

दिनांक/Date. 30/08/2025

सेवा में,

अपर मुख्य अधिकारी,
जिला पंचायत, गाजीपुर,
जनपद-गाजीपुर।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजिनल एप्लीकेशन नं0 385/2025 सिद्धार्थ राय बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.08.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओरिजिनल एप्लीकेशन नं0 385/2025 सिद्धार्थ राय बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.08.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त आदेश के अनुपालन में क्षेत्रीय कार्यालय द्वारा दिनांक 23.08.2025 को निरीक्षण किया गया। निरीक्षण आख्या के अनुसार ग्राम-हरिहरपुर, ब्लाक-मनिहारी, तहसील-सैदपुर, जनपद- गाजीपुर से निस्तारित होने वाले अशोधित घरेलू उत्प्रवाह को श्री रामविलाश कुशवाहा के घर के सामने आराजी नं0-188 में स्थित ग्राम समाज की भूमि पर कच्चा कलेक्शन पिट (छोटी पोखरी) के ओवरफ्लो को लगभग 470 मीटर की दूरी पर पूर्व दिशा में स्थित आराजी नं0-409 पर ग्राम समाज की भूमि पर स्थित अन्य कच्ची पोखरी में पक्की नाली के माध्यम से निस्तारित किया जाना प्रस्तावित है। निरीक्षण के दौरान कच्चे पिट (आराजी नं0-188) के ओवर फ्लो एवं आराजी नं0-409 में स्थित कच्ची पोखरी (तालाब) के नमूनों को एकत्रित कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण के दौरान कच्चे पिट के ओवर फ्लो के प्रचालक पी0ए0-7.18, डी0आ0-0.6 मिलीग्राम/लीटर, बी0ओ0डी0-56 मिलीग्राम/लीटर, सी0ओ0डी0-230 मिलीग्राम/लीटर, टी0एस0एस0-126 मिलीग्राम/लीटर, टोटल कॉलीफार्म-1700000 एमपीएन/100 एमएल एवं फिकल कॉलीफार्म-1100000 एमपीएन/100 एमएल तथा आराजी नं0 409 में स्थित पोखरी से लिए गये नमूने में पी0ए0-7.95, डी0ओ0-8.2 मिलीग्राम/लीटर, बी0ओ0डी0-2.3 मिलीग्राम/लीटर, सी0ओ0डी0-9.6 मिलीग्राम/लीटर, टी0एस0एस0-6.2 मिलीग्राम/लीटर, टोटल कॉलीफार्म-1400 एमपीएन/100 एमएल एवं फिकल कॉलीफार्म-630 एमपीएन/100 एमएल पायी गयी।

उपरोक्त से स्पष्ट है कि आराजी नं0-409 पर ग्राम समाज की भूमि पर स्थित कच्ची पोखरी के जल की गुणता ज़ेन के माध्यम से निस्तारित होने वाले घरेलू वेस्ट के सापेक्ष गुणवत्तापूर्ण है। अतः आपसे अनुरोध है कि आराजी नं0 409 पर स्थित कच्ची पोखरी में अशुद्धीकृत घरेलू वेस्ट का निस्तारण नहीं किया जाय तथा घरेलू वेस्ट का शुद्धीकरण कर सिंचाई आदि में प्रयोग किये जाने की व्यवस्था सुनिश्चित किया जाय।

भवदीय,

(रोहित सिंह)
क्षेत्रीय अधिकारी
01c

पृ0सं0 एवं दिनांक:-उपरोक्त।

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, गाजीपुर को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ0प्र0 प्रदूषण नियंत्रण बोर्ड बलखनऊ।
3. मुख्य विधि अधिकारी (प्रभारी), उ0प्र0 प्रदूषण नियंत्रण बोर्ड बलखनऊ।

क्षेत्रीय अधिकारी
01c